

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

Original Application No. 68 OF 2016 (SZ)

Mr. P.S.Sri Ramulu,
S/o. Srinivasa Naidu,
Kothur Village & Post,
Via Oomerabad, Gudiyatham Taluk,
Vellore District.

...Applicant

Versus

The State of Tamil Nadu,
Rep. By its Secretary,
Environment & Forest,
Fort St. George,
Chennai – 600 009 and Others

...Respondents

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**Filed by
Advocate, Chennai.**

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.

ORIGINAL APPLICATION NO.68 OF 2016 (SZ)

Mr. P.S.Sri Ramulu,
S/o. Srinivasa Naidu,
Kothur Village & Post,
Via Oomerabad, Gudiyatham Taluk,
Vellore District.

...Applicant

Vs

1. The State of Tamil Nadu,
Rep. By its Secretary,
Environment & Forest,
Fort St. George,
Chennai – 600009.
2. The Chairman,
Tamil Nadu Pollution Control Board,
76, Mount Road, Guindy,
Chennai – 600032.
3. The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
394, RDR Complex, C.L.Road,
Vaniyambadi – 635751.
4. The District Collector,
Vellore District.
5. The Revenue Divisional Officer,
Collectorate, Vellore – 09.
6. The Tahsildar,
Gudiyatham Taluk,
Vellore District.
7. Chief Engineer,
State Ground and Surface Water,
Resources Data Centre,
Water Resources Department, Taramani,
Chennai – 600113.
8. The Member Secretary,
Central Ground Water Authority,
West Block-2, Wing-3,
Sector – 1, R.K.Ruram,
New Delhi – 110066.


12/8/24
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032:

9. The Regional Director,
CGWB, SECR,
E-Wing, G-Block, Rajaji Bhawan,
CGO Complex, Basant Nagar,
CHENNAI - 600090
10. M/s. Quality Glue Factory,
Represented by its Proprietor
Mr. S. Venkatraman,
Balur Village, Kothur Post,
Gudiyatham Taluk,
Vellore District.

...Respondents

**REPORT FILED ON BEHALF OF THE 2ND & 3RD RESPONDENTS -
TAMILNADU POLLUTION CONTROL BOARD**

I, R. Rajamanickam, S/o P.M. Ramasamy , Hindu, aged about 57 years, having office at No.76, Mount Salai, Guindy, Chennai-600 032, do hereby solemnly affirm and sincerely state as follows:

I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board and I am filing this Report on behalf of the 2nd & 3rd Respondents Board and as such I am well acquainted with the facts of the case as per records.

2. It is respectfully submitted that the Hon'ble NGT (SZ) has passed order dated 15.06.2021 and directed inter alia as follows:-

"8. In the meantime, the Pollution Control Board is directed to take the water quality of inlet and outlet of the ETP maintained by the 10th respondent to ascertain as to whether it conforms to the norms provided and also whether any effluents from that unit are being discharged into any of the drains which ultimately reaches the water body by filing independent report, as the report of the Joint Committee did not mention anything about the same".

R. Rajamanickam
12/8/2024
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

It is respectfully submitted that in pursuance to the above order dated 15.06.2021, the said unit M/s. Quality Glue Factory, S.F.No.254/2A2,2B,255,255/1B2,256, Paloor Village, Pernambut Taluk, Vellore District was inspected by District Environmental Engineer & Assistant Environmental Engineer, Vaniyambadi on 29.06.2021 and the following were observed:

i. During inspection, the unit was under operation. The unit manufactures Animal glue powder from Skin/Hide Trimmings by acid soaking, Neutralization, Extraction of glue in a cooking vessel, filtered extracts of glue are concentrated in three stage Evaporator, dried by means of drum dryer to make flakes then pulverized and packed.

ii. The waste water generated from the process section is being treated in the primary, secondary and tertiary treatment system provided. Then the tertiary treated effluent is sent to the (Reverse Osmosis Plant) system 1 & 2. RO Permeate is collected in the permeate collection tank and the reject is sent to RO II. The final reject generated from RO stage-2 is evaporated through 4- stage (Multiple Effect Evaporator) followed by rotary drum dryer and the salt recovered is stored in storage yard. The Permeate from RO I & II and MEE condensate are collected and recycled back in to the process. Thus the unit maintains (Zero Liquid Discharge) system on their treatment of effluent.

iii. During inspection, samples of inlet to the (Effluent Treatment Plant), the final outlet of ETP (Treated trade effluent) i.e., Combined RO permeate & MEE Condensate are collected and sent

சென்னை மாநகராட்சி
சுற்றுச்சூழல் தடுப்பு வாரியம்
தலைநகர், மூலசாலை, கிண்டி
சென்னை-600 032

R. Vijay 12/8/2021
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

for analysis to the Advanced Environmental Laboratory, TNPCB, Vellore.

iv. It is seen from the Report of Analysis of the combined RO Permeate & MEE condensate which is the final outlet of their treatment system reveals that, all the analysed parameters are within the standards prescribed by the TNPCB. Report of Analysis is tabulated below:

a) ETP Inlet Quality

Sl.No.	Parameters	Unit	ETP Inlet Quality
1.	pH	Number	6.2
2.	Total Suspended Solids	mg/L	864
3.	Total Dissolved Solids	mg/L	15020
4.	Chloride	mg/L	7773
5.	Sulphate	mg/L	281
6.	Biological Oxygen Demand	mg/L	820
7.	Chemical Oxygen Demand	mg/L	4018
8.	Sulphide	mg/L	164
9.	Ammonical Nitrogen	mg/L	176
10.	Phenolic Compounds	mg/L	0.1
11.	Total Chromium	mg/L	<0.01*
12.	Hexavalent Chromium	mg/L	<0.01*

R. Vijay
12/8/2021
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

b) ETP Outlet Quality (Combined RO Permeate & MEE Condensate)

Sl.No.	Parameters	Unit	Standards Prescribed by TNPCB	ETP Final Outlet (Combined RO Permeate) Quality	ETP Final Outlet (MEE Condensate) Quality
1.	pH	Number	5.5-9	5.8	8.9
2.	Total Suspended Solids	mg/L	100	6	20
3.	Total Dissolved Solids	mg/L	2100	908	750
4.	Chloride	mg/L	1000	267	220
5.	Sulphate	mg/L	1000	11	431
6.	Biological Oxygen Demand	mg/L	30	<2.0*	8
7.	Chemical Oxygen Demand	mg/L	250	22	141
8.	Sulphide	mg/L	2.0	<2.0*	<2.0*
9.	Ammonical Nitrogen	mg/L	50	<1.0*	<1.0*
10.	Phenolic Compounds	mg/L	1.0	<0.0005*	<0.0005*
11.	Total Chromium	mg/L	2.0	<0.01*	<0.01*
12.	Hexavalent Chromium	mg/L	0.1	<0.01*	<0.01*

* Below Detectable Limit

R. Jeyaraj
12/8/2021
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

v. During inspection, it was ascertained that there is no treated/untreated effluent from the above unit are being discharged outside the premises into any of the drains which ultimately reaches the water body.

vi. The details of ETP components including RO and (Reject Management System) provided to treat the effluent generated from the unit is tabulated below.

Sl.No.	Description	Nos.	Dimension in 'm'
	Collection Tank	1	8.2 x 7.4 x 2.12
	Lime Preparation Tank	1	0.9 x 0.92 x 1.05
	Alum Preparation Tank	1	0.90 x 0.90 x 1.0
	Flash Mixer	1	0.91 x 0.83 x 1.02
	Primary settling tank -1 & 2	2	2.7 Dia. x 3.7 SWD 2.62 Dia. x 3.0 SWD
	Up flow Anaerobic Sludge Blanket	2	5.87 x 2.87 x 5.2 5.9 x 2.87 x 5.15
	Anoxic Tank	1	2.79 x 2.9 x 5.24
	Chemical Sludge Holding Tank	1	2.7 x 2.9 x 5.64
	Sequential Batch Reactor	2	7.5 x 6.0 x 4.3 6.0 x 4.5 x 4.3
	Secondary Clarifier	1	5.1 Dia. x 3.0 SWD
	Bio Sludge Holding Tank 1&2	2	1.70 x 1.34 x 2.15 1.86 x 1.28 x 2.15
	Secondary Treated effluent Holding	1	2.7 x 1.9 x 2.3

R. Rajan
12/8/2021
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

Lye preparation Tank	1	0.9 x 0.9 x 1.0
Poly electrolyte Preparation Tank	1	0.91 x 0.92 x 1.05
Flash Mixer	1	0.91 x 0.78 x 1.02
Reactor Clarifier 1 & 2	1	2.13 Dia. x 3.8SWD 2.2 Dia. x 3.3 SWD
Filter Feed Tank	1	2.7 x 2.2 x 2.25
Pressure Sand Filter	1	1.22 Dia. x 2.3 HOS
Activate Carbon Filter	1	1.22 Dia. x 2.0 HOS
RO I feed Tank	1	9.08 x 2.9 x 1.83
RO System I & II	2	6.5 m ³ /hr each having 6 Nos. of 8 inches membranes.
RO II Feed Tank	1	9.08 x 1.39 x 1.83
MEE Feed Tank	1	9.08 x 0.9 x 1.83
Multiple Effect Evaporator	1	4 stages with 1.3 m ³ /hr capacity
Drum Dryer	1	350 Litres/hr
Solar Evaporation Pan	1	37.6 x 32.5
RO Permeate & condensate water Tank	1	5.8 Dia. x 7.20
Filter Press	1	Plates.

vii. Treated effluent such as Combined RO Permeate & MEE Condensate are being collected and reused in the process section.

viii. The solar evaporation pans provided were not under use.

R. Rajan
12/8/2024
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) may be pleased to take this Report on record and pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.


12/8/2021
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

BEFORE ME

VERIFICATION

I, R. Rajamanickam, S/o P.M. Ramasamy, working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai – 600 032, do hereby submit that the contents of the above report are true to the best of my knowledge through records.

Verified at Chennai on this 12th day of August, 2021.


12/8/2021
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

ROA of: M/s

Annexure ⁹ - I



Tamilnadu Pollution Control Board
Advanced Environmental Laboratory - Vellore
[email - delvr2011@gmail.com]

Report No : W / 006803/1- / AEL / VLR / 2020 - 21 / 06 . 07 . 2021
3

- 1 Sample sent by : DEE, TNPCB, Vaniyambadi
- 2 Sample collected by : A. Nithyalakshmi, AEE
- 3 Date & time of collection : 29 . 06 . 2021 @ 16.30 Hrs
- 4 Date & time of sample receipt : 30 . 06 . 2021 @ 10.00 Hrs
- 5 Details of samples received : Three numbers of Trade Effluent
- 6 Point of collection & sample nature :

a	NA - 214	ETP Intlet	Trade Effluent
b	NA - 215	Combined RO Permeate	Trade Effluent
c	NA - 216	MEE Condensate	Trade Effluent

REPORT OF ANALYSIS

Sl No	Parameter	code no :	NA - 214	NA - 215	NA - 216
			217	218	219
1	pH	number	6.2	5.8	8.9
2	TSS	mg / L	864	6	20
3	TDS	mg / L	15020	908	750
4	Chloride	mg / L	7773	267	220
5	Sulphate	mg / L	281	11	431
6	BOD	mg / L	820	<2.0*	8
7	COD	mg / L	4018	22	141
8	Sulphide	mg / L	164	<2.0*	<2.0*
9	Ammonical Nitrogen	mg / L	176	<1.0*	<1.0*
10	Phenolic Compounds	mg / L	0.1	<0.0005*	<0.0005*
11	Percent Sodium	mg / L	-----	-----	-----
12	Total Chromium	mg / L	<0.01*	<0.01*	<0.01*
13	Hexavalent Chromium	mg / L	<0.01*	<0.01*	<0.01*

Note * Below detectable limit

** Value could not be ascertained

Rs 12030

06/07
DCSO

6.7.21
Assistant Director
Advanced Environmental Laboratory
TNPCB, Vellore
6/7/21



Tamilnadu Pollution Control Board
Advanced Environmental Laboratory - Vellore
[email - delvr201@gmail.com]

10

INVOICE

No 006803/1-3 Date 06.07.2021

To The District Environmental Engineer
Tamil Nadu Pollution Control Board Vaniyambadi

- Ref : 1) Board Lr. no : 02 / Laba / DDL / P1 / 2003 / 03.01.03
2) BP. Ms. No : 6 dated 31.03.09
3) T.O. Ackn. No : 006803/1-3 dated 30.06.2021
4) T.O. Report No : 006803/1-3 dated 06.07.2021

Sl. No.	Sample code number of		Charges for the sample			Total (Rs)
	DEE	Lab	collection	preparation	analysis	
1	NA - 214	217	550	500	3160	4210
2	NA - 215	218	250	500	3160	3910
3	NA - 216	219	250	500	3160	3910
Total charges						12030

Rupees Twelve thousand Zero hundred and Thirty only



Checked by
6/7/21

6.7.21
Assistant Director
Advanced Environmental Laboratory
TNPCC, Vellore

Certificate by the DEE

Certified that the

- analytical charges claimed in the invoice is as per reference two above
- analytical charges claimed in the invoice above (as per reference : two) has been collected fully from the industry from which the sample was collected vide this office ,
C R No _____ date _____
- analytical charges claimed in the invoice above may be treated as board cost and has been accounted in the register of acceptance maintained for the year.
SI No _____ Page No _____

DEE office round seal

DEE signature

Note : The duplicate copy of this invoice is to be certified by the DEE & returned to the AEL , TNPCC , Vellore for the audit and accounts reconciliation purposes.

Annexure . 2

M/s Quality Glue Factory, S.F.No.254/2A2,2B,255,255/1B2,256, Paloor Village, Pernambut Taluk, Vellore District

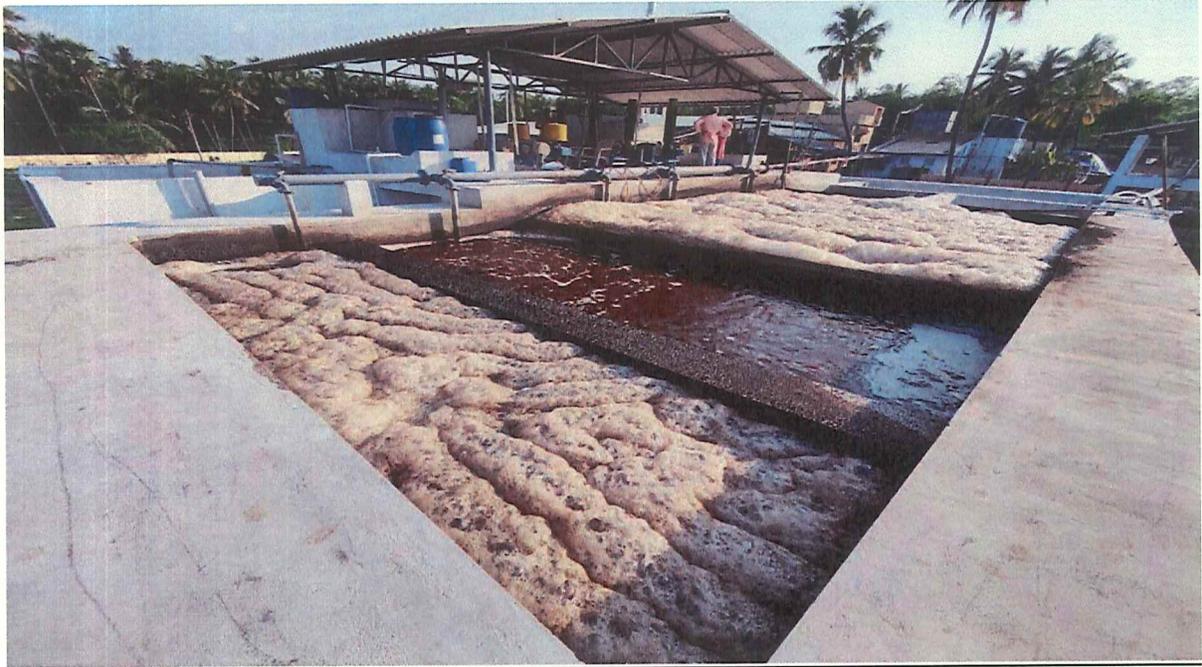
Status as on 29.06.2021



Overall view of the unit M/s Quality Glue Factory



Overall view of the ETP



UASBR



Anoxic Tank & Sludge holding Tanks



Filter Press



Secondary Clarifier

124



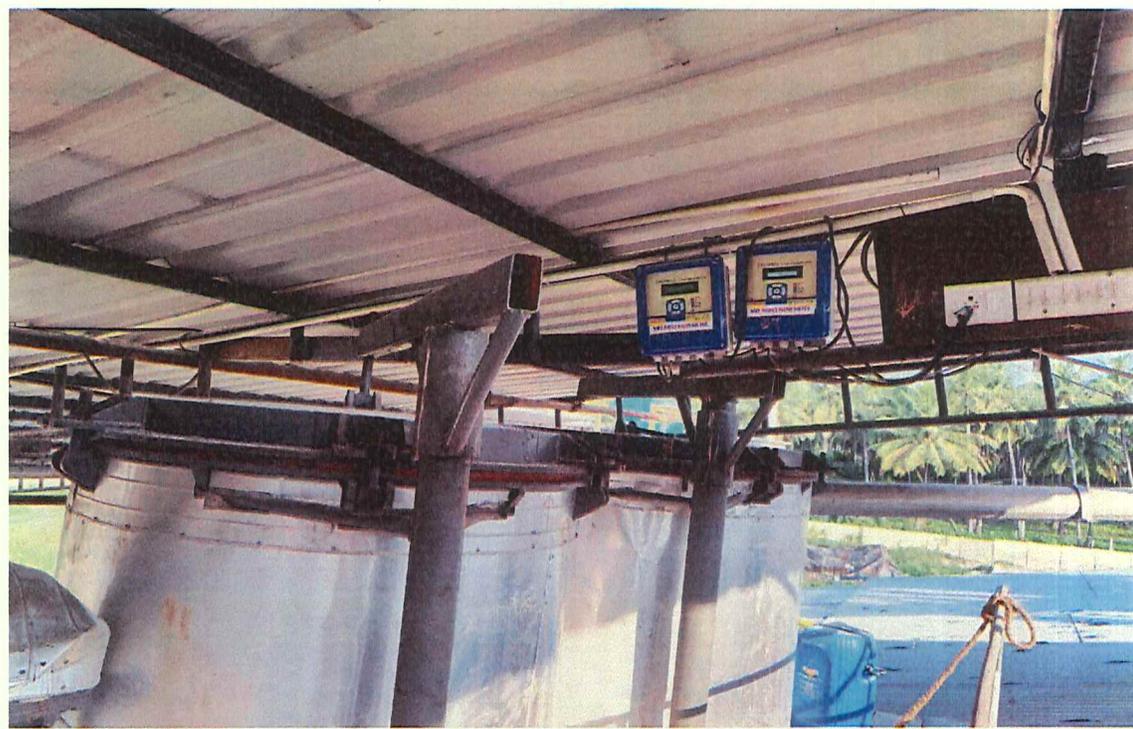
Reverse Osmosis System I & II



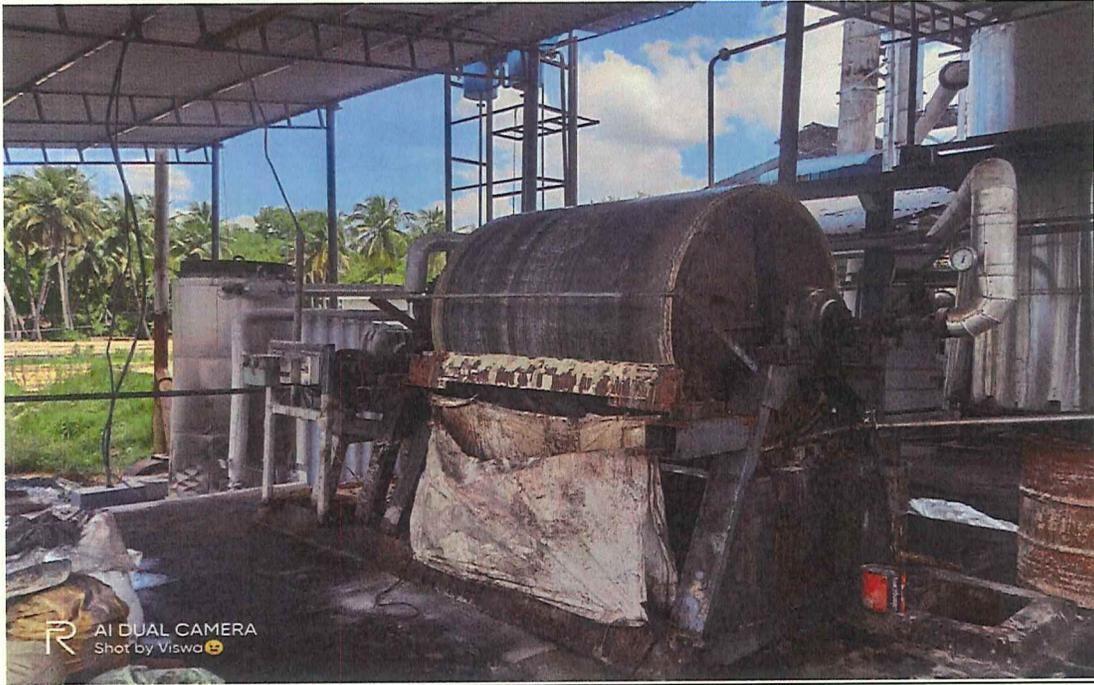
Electro Magnetic Flow Meter at RO System



Multiple Effect Evaporator



Electro Magnetic Flow Meter at Evaporator



Drum Dryer



Sample collected at the outlet of RO System

BEFORE THE HON'BLE NATIONAL GREEN
TRIBUNAL
SOUTHERN ZONE, CHENNAI.

Original Application No. 68 OF 2016 (SZ)

Mr. P.S.Sri Ramulu,
S/o. Srinivasa Naidu,
Kothur Village & Post,
Via Oomerabad, Gudiyatham Taluk,
Vellore District.

...Applicant

Versus

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and Others

...Respondent(s)

REPORT FILED ON BEHALF OF THE
2ND & 3RD RESPONDENTS – TAMIL NADU
POLLUTION CONTROL BOARD

Advocate for Respondent: TNPCB

Advocate, Chennai.

Date: 12.08.2021

Date of Hearing: 13.08.2021

